

As per notification
dated 02/02/05,
heard on 07/02/05.

03/02/05

94/2/2005-13.

Applicant by Shri G.S. Walia.
Respondents by Shri V.S. Masurkar.
Pleadings are complete.

It is seen that learned
Counsel for applicant has been
seeking adjournment number of
times. The matter will be
positively heard on the
next date of hearing or
cost will be considered
to be imposed on the
applicant.

list the case for final
hearing on 7/3/2005.

Mr. (S.G. Deshmukh) M(J)
Mr. (Anand Kumar Bhatt) M(A)

alip.

25/2/05

7/3/2005-1/

Applicant by Shri G.S. Walia.
Respondents by Shri V.S. Masurkar.
Shri Walia states that on
instructions from his
client, he wants to withdraw
the present OA. Permitted.
OA is dismissed as
withdrawn.

(Muzaffar Hussain) (Anand Kumar Bhatt)
M(D) M(A)

alys

but
10/3 never